



Email only

Office of the Chairman (District & Sessions Judge), District Legal Services Authority, Kangra at Dharamshala

No.16/CHA/DLSA/Minutes/DSL/2022/- 87-94
Dated: 01.04.2022

OFFICE ORDER

In compliance of letter No. 47-LSA/LAC/2021/1271-1273, dated 31/03/2022 received from H.P. SLSA Shimla, following roster will be observed by the Bail & Remand Counsels in the courts of District Kangra w.e.f. 01st April, 2022 to 31st March 2024:-

Dharamshala			Roster
Sr. No.	Name of the Advocate(s)	Name of the Front Office	Duty period
1.	(i) Ms. Rachita Sharma. (Mob.86288-73158) (ii) Sh. Ashwani Kumar (Mob. No. 98826-07842)	Front office Dharamshala.	April, 2022 & May 2022. October, 2022 & November, 2022, April, 2023, May, 2023, October, 2023, November, 2023
2.	(iii) Sh. Munish Kumar (Mob. No. 98050-78056) (iv) Ms. Monika Kapoor (Mob. No. 62804-53315)	-----Do-----	June, 2022 & July, 2022. December, 2022 & January, 2023, June, 2023, July 2023, December, 2023, January, 2024
3.	(v) Sh. Ajay Kumar (Mob. No. 94594-44411) (vi) Sh. Ashwani Kumar (Mob. No. 98826-07842)	-----Do-----	August, 2022 & September, 2022. February, 2023 & March, 2023, August, 2023, September, 2023, February, 2024 & March, 2024

All concerned are directed to follow the roster strictly w.e.f.
01.04.2022.

Note:- No, additional honorarium will be paid to Remand Counsel(s) for additional duties in Front Office(s).


Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala, (H.P.)
Phone/fax: 01892-222370
Email: cha-dlsa-kan-hp@gov.in

Endst. No.: 87-94
Copy forwarded to:-

Dated: 01.04.2022

- 01 The Ld. Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. letter No. 47-LSA/LAC/2021/1271-1273, dated 31.03.2022 for information, please.
- 02 The Ld. Sessions Judge, Kangra at Dharamshala, Ld. ASJ-I, II, III & Special Judge, POCSO Court, Kangra at Dharamshala for information, please.
- 03 The Ld. CJM, all ACJMS & JMICs of District Kangra for information & necessary action.
- 04 The Assistant programmer, District Courts Dharamshala with direction to upload the same on website of District Courts Dharamshala.
- 05 All the Bail & Remand Counsel(s) of Dharamshala for information & with direction to submit the reports of all courts assigned to them on the proforma (attached separately) with in stipulated time.
- 06 The PLVs of Dharamshala for information & necessary action.
- 07 Notice Board of this Authority/Front Office Dharamshala.
- 08 Guard file.


Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala, (H.P.)
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1/4/2022